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Title: Regarding reported death of an IAS Officer at his residence in Bengaluru.

HON. SPEAKER: Now, Shri Pralhad Joshi.

...(Interruptions)

SHRI PRALHAD JOSHI (DHARWAD): Madam Speaker, I would like to thank you for giving me this opportunity. ...(Interruptions) Shri Kharge ji does not want that a very important incident which has happened in Karnataka to be raised here and justice should be given. ...(Interruptions) That is why, he is doing like this. ...(Interruptions)

Madam, the body of a young IAS officer, Shri D.K. Ravi, who was dynamic, who was honest and who belonged to 2009 batch was found dead in mysterious condition in his residence. He was the Additional Commissioner, Enforcement of Commercial Tax, Government of Karnataka. Before that, he was D.C., Kolar, and he had acted very sternly against anti social elements, especially against land grabbers and sand mining mafias in Kolar District. He did such a wonderful job there. After that, he had initiated relentless drive for clearing encroachment of government land. When he found certain lacunae in the system and when he wanted to bring the land mafias to be booked, he asked the State Government to give more powers to handle them and also support him. But most unfortunately, the Government of Karnataka, instead of supporting his whistle blowing duties ...(Interruptions) प्लीज मैडम, यह विषय बहुत इम्पोर्टेंट है। ... (व्यवधान)

Instead of supporting him, when he was DC, Kolar, he was transferred before his tenure was completed. Then, he was posted as the Additional Commissioner, Commercial Tax. In that post also, he continued his honesty and ...(Interruptions) Madam, when he became the Additional Commissioner, Enforcement of Commercial Tax, he started raiding many commercial establishments who were evading tax, which includes the Home Minister's establishment also. The Home Minister's farm was also raided. ...(Interruptions) Then, in mysterious circumstances, he was found dead. Now, it is being projected that he has committed suicide. ...(Interruptions) This is the failure of the Karnataka Government and also the Chief Minister of Karnataka. Now, I demand ...(Interruptions)

HON. SPEAKER: Shri S.P. Muddahanume Gowda, do you want to associate with him?

SHRI S.P. MUDDAHANUME GOWDA (TUMKUR): Yes, Madam.

Madam, Shri D.K. Ravi, an Officer from Karnataka ...(Interruptions)

माननीय अध्यक्ष : आप एसोसिएट कीजिए, अपना नाम लिखकर दे दीजिए।

â€¦ (व्यवधान)

माननीय अध्यक्ष : पहले सभी लोग अपनी-अपनी सीट पर जाइए।

â€¦ (व्यवधान)

माननीय अध्यक्ष : हो गया, now it is complete.

â€¦ (व्यवधान)

माननीय अध्यक्ष : No. बैठ जाइए। आप लिखवा दीजिए।

â€¦ (व्यवधान)

माननीय अध्यक्ष : आपकी डिमांड क्या है? इतना लम्बा नहीं बोलते हैं।

â€¦ (व्यवधान)

माननीय अध्यक्ष : नहीं, ऐसा नहीं होता। मैं कब से बोल रही हूँ, आप कंप्लीट नहीं कर पाते हैं।

â€¦ (व्यवधान)

माननीय अध्यक्ष : उनको कंप्लीट करने दीजिए।

â€¦ (व्यवधान)

12.54 hrs

*At this stage, Shri Ravneet Singh and some other hon. Members
went back to their seats.*

श्री प्रह्लाद जोशी : मैडम, कृपया एक मिनट दीजिए, यह बहुत इम्पोर्टेंट विषय है। ... (व्यवधान)

HON. SPEAKER: Shri Pralhad Joshi ji, you complete it within a minute.

...(Interruptions)

SHRI PRALHAD JOSHI : Madam, I demand a CBI inquiry on this ...(*Interruptions*) Madam, a lady IAS officer called Rashmi was also attacked by certain mafia people. ...(*Interruptions*) A murderous attempt was made on her. ...(*Interruptions*) Madam, I want a CBI inquiry on this incident. ...(*Interruptions*)

HON. SPEAKER: Kumari Shoba Karandlaje, Shri P.C. Mohan, Shri Suresh C. Angadi, Shri Nishikant Dubey, Shri Devji M. Patel, Shri Shivkumar Udasi, Dr. Sanjay Jaiswal, Dr. Kirit P. Solanki, Shri Naranbhai Kachhadia and Shri Pratap Simha are permitted to associate with the issue raised by Shri Pralhad Joshi.

â€¦(व्यवधान)

श्री मलिकार्जुन खड्गे (गुलबर्गा) : महोदया, मैं हाउस को डिस्टर्ब नहीं करना चाहता हूँ और बार-बार आपको तकलीफ भी नहीं देना चाहता हूँ... (व्यवधान) लेकिन मैं यह जानना चाहता हूँ और देश की जनता भी जानना चाहती है कि प्रधानमंत्री जी द्वारा विज्ञान भवन में बार-बार आप्वासन देने के बावजूद भी सारे भारत में ऐसा वातावरण क्यों तैयार हो रहा है... (व्यवधान) इस बारे में सरकार की तरफ से कोई स्टेटमेंट क्यों नहीं दिया जा रहा है। ऐसा लगातार हो रहा है। इस प्रकार के इनके रवैये को हम प्रोटैस्ट करते हैं और वॉक आउट करते हैं।

12.56 hrs.

*(Shri Mallikarjun Kharge and some other hon. Members
then left the House)*

शहरी विकास मंत्री, आवास और शहरी गरीबी उपशमन मंत्री तथा संसदीय कार्य मंत्री (श्री एम. वेंकैया नायडू) : अध्यक्ष जी, जो रिकार्ड में जाएगा, वह बहुत महत्वपूर्ण है। कम्यूनल पालिटिक्स आजादी से लेकर अभी तक किसने की है, यह पूरे देशवासियों को पता है। हम कम्यूनल पालिटिक्स में विश्वास नहीं करते हैं।

Appeasement of none and justice for all is what our Government believes. Under the leadership of Narendra Modi, the country is peaceful, the country is perfect; and the people are happy...(*Interruptions*) But these people are unhappy, we cannot help it. Our sympathies to them. ...(*Interruptions*)

12.57 hrs

MATTERS UNDER RULE 377 □

HON. SPEAKER: Matters under Rule 377 shall be laid on the Table of the House. Members may personally hand over their text at the Table of the House as per practice.